

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

IA 177 of 2020 in TP 33 of 2019 [CP(IB) 67 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.04.2021**

Name of the Company:

Rajesh Jhunjhunwala Liquidator of
Siddharth Tubes Ltd

V/s

Nainesh Sanghvi & Ors

Section:

35 r.w 34 & 19 IBC

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER
(through video conferencing)

The parties are represented through their respective counsels.

List the matter for hearing on 04.06.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 1st day of April, 2021


MANORAMA KUMARI
MEMBER JUDICIAL